CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 12.10.2012

CP No. 41/2012 (OA No. 207/2011)

Mr. S. Shrivastava, counsel for petitioner.

Mr. V.S. Gurjar, counsel for respondents.

Learned counsel appearing for the respondents submits that the order dated 26th May, 2011 passed by this Bench of the Tribunal in OA No. 207/2011 has been fully complied with by the respondents, which has not been disputed by the learned counsel appearing for the petitioner.

In view of the above fact, the present Contempt Petition stands dismissed. Notices issued earlier to the respondents are discharged.

(ANIL KUMAR)

MEMBER (A)

(JUSTICE K.S. RATHORE) MEMBER (J)

12.8.Kat

<u>Kumawat</u>

Cotygiven Vide No. 1279 do 1280

Dated - 15-10-12

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